

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 08

C.P. (IB)/1046(MB)2023

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **06.02.2024**

NAME OF THE PARTIES : **Mr. Santosh Shetty**

Vs

Snehanjali And S.B. Developers Private
limited

For FC : Adv. Rohit Gupta, Adv. Niyati Merchant i/b MDP & Partners

For CD : Adv. Nausher Kohli, Adv. Amit Jajoo, Adv. Anamika Singh,
Adv. Nasrin Shaikh & Adv. Sanaya Patel i/b Induslaw

Section 7 of IBC

ORDER

The matter is adjourned to **21.02.2024 for further consideration.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)